

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-29/2008

IN THE MATTER OF:

M/s. C.L. Precision Tools and Foundry (P) Limited

.. PETITIONER

SECTION :

Under Section 397/398

Order delivered on 21.8.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner

: -

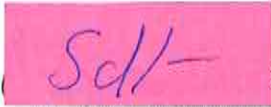
For the Respondent

:Mr. Prateek Gupta, Advocate

ORDER

Learned Counsels for the parties are present. At the request of the <sup>Sr.</sup> Ld. Counsel for the petitioner that he is held up otherwise in the Hon'ble Supreme Court in a listed matter, the matter is adjourned to 05.9.2017.

List on 05.9.2017.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
21.8.2017